

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/6469/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 19th July 2023.

Sub:- **Casual leave.**

Ref:- Your letter dated 17.07.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Smti. R. Lalduhawmi, Special Court, ND&PS, Aizawl for **casual leave on 10.07.2023** has been granted. She is to hand over her charge to the next senior most Judicial officer at the station.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-125/2008(Pt.)/6470-6471/A. dtd. , 19-07-23

Copy to:

1. Smti. R. Lalduhawmi, Special Court, ND&PS, Aizawl.
- ✓ 2. The Project Manager, Gauhat High Court, Guwahati.

Sd/-
JT.REGISTRAR (VIGILANCE)
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